

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

R.P. No. 14 of 2013 in
Appeal No. 236 of 2012

Dated : 25th April, 2014

Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member

Jaipur Vidyut Vitran Nigam Ltd. & Ors. ... **Review Petitioner/
Appellant(s)**

Versus

Raj West Power Ltd. & Ors. **...Respondent(s)**

Counsel for the Review Petitioner(s) : Mr. P. N. Bhandari

Counsel for the Respondent(s): Mr. M.G. Ramachandran
Ms. Swagatika Sahoo for R.1

ORDER

We have heard the learned counsel for the parties. Written Submissions have already been filed by both the parties.

Order is Reserved.

(Rakesh Nath)
Technical Member

(Justice M. Karpaga Vinayagam)
Chairperson

Ts/js